

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.116
CP(IB) 247 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on ..05/01/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Ravi Pahwa
For the Respondent : Ld. Adv. Mr. Tarun H Rawat

ORDER

IA/749(AHM)2021

Pleadings are complete.

We direct the Respondent to file a reply within seven days without fail, if already not filed, or else right to file reply will be closed.

The matter stands adjourned to 09.02.2022.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**